

COURT NO. 7
THE HONOURABLE SRI JUSTICE SUBHENDU SAMANTA

To be Heard on Tuesday The 21st day of July 2026(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR PRONOUNCEMENT OF JUDGMENT</u>					
1	CRLRC/1388/2009 (CC/19/2003) CRLRC/1130/2009	NARRA PAUL CHAPADU MANDAL KADAPA DISTRICT Vs THE STATE OF A.P.REP.BY ITS P.P.HYDERABAD AND 11 OTHERS	PONNEKANTI MALLIKARJUNA RAO LEGAL AID	PUBLIC PROSECUTOR KHAJA KHUTUBUDDIN SHAIK	YSR KADAPA
2	CRLRC/1130/2009 (CC/19/2003)	KOPERLA JAYASEKHAR Vs STATE S.H.O. SUB INSPECTOR OF POLICE	RAGHU RAM VEMPATY LEGAL AID	PUBLIC PROSECUTOR	YSR KADAPA
<u>ADMISSION</u>					
3	CRLRC/1648/2009 (CC/468/2007)	A. CHANDRAKALA KURNOOL DISTRICT. Vs A. SURESH KUMAR REDDY MAHABOONNAGAR & 4 OTRS.	T NAGARJUNA REDDY	PUBLIC PROSECUTOR TRIAL COURT RECORD NOT RECEIVED	KURNOOL
<u>FINAL HEARING</u>					
4	CRLRC/1353/2008 (CC/110/2003)	KAKI CHINA MALLAIAH Vs THE STATE OF A.P.	BHASKAR PREM KOUSHIK	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED	PRAKASAM
5	CRLRC/1594/2008 (CC/12/2002)	S.RAJASEKHARA REDDY Vs THE STATE OF A.P. REP BY PP.	P SRAVAN KUMAR REDDY LEGAL AID	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED	ANANTAPUR
6	CRLRC/310/2009 (CC/370/2005)	S.K.SUBHANI Vs THE STATE OF A.P. & ANOTHER	SUDHAKARA RAO AMBATI	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED	GUNTUR
7	CRLRC/793/2009 (SC/97/2006)	SETTY BHASKARA RAO Vs STATE OF A.P. REP. BY P.P.	K JYOTHI PRASAD	PUBLIC PROSECUTOR CRLA RECORD RECEIVED TRAIL RECORD NOT RECEIVED tom	VISAKHAPATNAM
8	CRLRC/848/2009 (SC/69/2007) CRLRC/1408/2009	SHAIK KHADEER & ANOTHER Vs STATE OF A.P	D SANGEETHA REDDY	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED	GUNTUR
9	CRLRC/1408/2009 (SC/69/2007)	ANNAM KARUNA KUMAR Vs STATE OF A.P.	NIMMAGADDA SATYANARAYANA	PUBLIC PROSECUTOR	GUNTUR
10	CRLRC/1036/2009 (CC/216/2006)	CH.V.NARAYANA REDDY Vs MODUGALA VENKATA RATNAM & THE STATE OF A.P.	V SANTHISREE LEGAL AID	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED	GUNTUR
11	CRLRC/1047/2009 (CC/135/2003)	KONATHALA RAGHUNADHA REDDY Vs THE STATE OF A.P. REP BY PP.	G RAMA GOPAL	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED tom	VIZIANAGARAM

12	CRLRC/1063/2009 (CC/225/2004)	P.KESAVULU Vs STATE OF A.P. REP BY PP.	P VAMSHEEDHAR REDDY	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED	CHITTOOR
13	CRLRC/1148/2009 (CC/358/2002)	C.SAIRAM SINGH Vs THE STATE OF A.P.	M RAVINDRA	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED	SPS NELLORE
14	CRLRC/1637/2009 (SC/6/2004)	C.J. MANOHAR Vs THE STATE OF A.P. & ANOTHER	G V S MEHAR KUMAR	PUBLIC PROSECUTOR TRIAL COURT RECORD NOT RECEIVED	SPS NELLORE
15	CRLRC/1643/2009 (CC/80/2005)	CHIRUMAMILLA SUNEETHA Vs CHIRUMAMILLA SURESH AND ANOTHER	MD SALEEM	PUBLIC PROSECUTOR T BALASWAMI TRIAL COURT RECORD NOT RECEIVED.	GUNTUR
16	CRLRC/1769/2009 (CC/513/2006)	GUJJARLAPUDI VASUMATHI GUNTUR. Vs CH. MADHAVA RAO RAILPET GUNTUR & ANR.	BUJJIBABU DAVULURI	PUBLIC PROSECUTOR TRAIL COURT RECORD NOT RECEIVED.	GUNTUR
17	CRLRC/448/2011 (CC/359/2006)	PADALA HANUMANTHA RAO KHAMMAM DISTRICT Vs SAIKAM DRONACHARYULU KRISHN DISTRICT AND ANR REP.BY PPHYD	M PHANI KUMAR	V RAJA MANOHAR PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED.	KRISHNA